

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE WEST GODAVARI AT ELURU

Present: **Sunitha Gandham**
Principal District Judge
West Godavari at Eluru

Sub: **Subordinate Judiciary** – West Godavari District – Principal District Judge, West Godavari at Eluru – Filling up of vacant posts of **Stenographers Grade-III** against the sanctioned strength on outsourcing basis in the Unit of Principal District Judge, West Godavari – Appointment and Postings of Stenographers Grade-III on outsourcing basis in the Unit of Principal District Judge, West Godavari, Eluru – Orders – Issued.

- Read:1. Hon'ble High Court's letter ROC No.169/E1/2017, dated 28.10.2017.
2. G.O.Rt.No.844, Law (LA, LA&J Home Courts A) Department, Dated 31.10.2017 issued by the Government of Andhra Pradesh.
3. Hon'ble High Court's Letter ROC No.169/E1/2017, dated 22.12.2017.
4. Letter Dis No.1900, dated 03.03.2018 from the Principal District Court, West Godavari at Eluru.
5. Hon'ble High Court's letter ROC No.1169/E1/2017, dated 17.03.2018, ratified action of Three (3) Member Committee.

ORDER :: DATED :: 22.03.2018

In view of the Hon'ble High Court's letter 1st read above and in view of the selection of candidates by the Three (3) Member Committee, which is ratified by the Hon'ble High Court vide letter 5th read above, the undersigned is pleased to pass the following order:

The following candidates sponsored by M/s.Devi Social Service Association, D.No.9-2-172/3, Near Surya Junior College, Jangareddigudem, West Godavari District are hereby appointed as Stenographers Grade-III on Outsourcing basis in this unit against the sanctioned strength for a period of One year from the date of joining, subject to the terms and conditions:

1. **Sri Govindaraju Raja Sarathchandra**, S/o.Surya Rama Chandra Rao, D.No.23-B-4-2, Beside Ramalayam Temple, Subbammadevi High School Street, R.R.Pet, Eluru-534 002, West Godavari District is appointed as **Stenographer Grade-III** on outsourcing basis and posted in **Principal Junior Civil Judge's Court, Eluru**, in the existing vacancy, and deputed to work in Special Judicial Magistrate of I Class (Excise) Court, Eluru, till further orders.
2. **Sri Balina Naga Shekar**, S/o.Kanaka Raju, D.No.1-232, Andalamma Thota, Komadavole Village, Eluru, West Godavari District is appointed as **Stenographer Grade-III** on outsourcing basis and posted in **II Additional Judicial Magistrate of I Class Court, Kovvur**, in the existing vacancy.
3. **Sri Jaggapu Siva Kumar**, S/o.Paidi Naidum, Yetigattu, Eluru, West Godavari District is appointed as **Stenographer Grade-III** on outsourcing basis and posted in **Additional Junior Civil Judge's Court, Narsapur**, in the existing vacancy.
4. **Ms.Kola Satyavathi**, D/o.Gurumurthy, 10-4-6, Konavari Street, Old Town, Tanuku-534 211 is appointed as **Stenographer Grade-III** on outsourcing basis and posted in **Junior Civil Judge's Court, Nidadavole**, in the existing vacancy, and deputed to work in Special Magistrate's Court, Tanuku vide Sri B.Adenna, deputed to work in Junior Civil Judge's Court, Nidadavole, till further orders.
5. **Sri Elicharla Rajesh**, S/o.Srinu, D.No.5-79/1, Yandagandi, Undi Mandal, West Godavari District is appointed as **Stenographer Grade-III** on outsourcing basis and posted in **Junior Civil Judge's Court, Bhimadole**, in the existing vacancy.

TERMS AND CONDITIONS

1. The above individuals shall perform their duties as assigned by the Presiding officer.
2. The period of appointment is for one year from the date of joining duty by the individuals and the same can be terminated at any time without giving any notice or assigning any reason.
3. The appointment is *ipso facto* does not confer any right to further employment on regular basis on the above individuals and they cannot claim seniority and their appointment is on purely temporary basis and on outsourcing basis only.
4. The individuals shall submit Physical Fitness Certificate issued by a Government Doctor not below the rank of Civil Assistant Surgeon at the time of joining duty.
5. The remuneration is fixed as per the existing Government orders issued from time to time.
6. The individuals are entitled to the Casual leave as per guide lines issued by the Government in G.O.Rt.No.4459, Finance (SMPC), Dept., dated 27.12.2006.
7. The individuals shall join duty **within 15 days**, from the date of receipt of these proceedings, otherwise the appointment shall stand cancelled.
8. The individuals have to produce the Original Certificates before the concerned Presiding Officer, for verification at the time of their joining.

The concerned drawing and disbursing officers are requested to claim the expenditure under sub-detailed heads' 300 – Other Contractual Services.


22.3.18
**PRINCIPAL DISTRICT JUDGE,
WEST GODAVARI, ELURU**

To

The individuals.

Copy to:

1. Principal Junior Civil Judge, Eluru
2. II Additional Judicial Magistrate of I Class, Kovvur
3. Additional Junior Civil Judge, Narsapur,
4. Junior Civil Judge, Nidadavole,
5. Junior Civil Judge, Bhimadole,
6. Special Judicial Magistrate of I Class (Excise) Court, Eluru.
7. Special Magistrate's Court, Tanuku
8. The Proprietor, M/s.Devi Social Service Association,
D.No.9-2-172/3, Near Surya Junior College,
Jangareddigudem, West Godavari District
9. The Senior Superintendent, Accounts Section,
Principal District Court, W.G., Eluru.

Dis No 2565
Dt. 22.03.2018